BENCH-I

for order

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No. 446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name of the Company Under Section		Shreeshyam Metaliks Pvt.LtdVs-Concast Steel & Power Ltd.  9 IBC		

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PETITIONER

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## ORDER

Ld. Counsel for the petitioners and the respondent are present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

Consent Little Llane

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(Vijai Pratap Singh) Member (J)

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